



Government of Jammu and Kashmir
Home Department
Civil Secretariat

Notification

Srinagar, 28th of October, 2019

SRO 941 .- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor is pleased to direct that the prosecution cadre of the Jammu and Kashmir Police (Gazetted) Service for the Union Territory of Ladakh, shall comprise the posts as indicated in Schedule-I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

By order of the Governor.

Sd/-

(Shaleen Kabra), IAS

Principal Secretary to the Government
Home Department


Dated: 28.10.2019

No. Home/GB/207/2019

Copy to:

1. Advocate General, J&K.
2. Principal Accountant General, J&K.
3. All Financial Commissioners.
4. Director General of Police, J&K.
5. All Principal Secretaries to the Government.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Chief Electoral Officer, J&K.
8. All Commissioner/Secretaries to the Government.
9. Commissioner/Secretary to the Government, Ladakh Affairs Department.
10. Chairperson, J&K Special Tribunal.
11. Director General, IMPARD, J&K.
12. Divisional Commissioner, Jammu/Kashmir/Ladakh.
13. All Heads of Departments/Managing Directors.
14. All Deputy Commissioners.
15. Director, Estates, J&K.
16. Director, Archives, Archaeology and Museums.
17. Director, Information & PR, J&K.
18. Secretary, J&K Public Service Commission.
19. Secretary, J&K Legislative Assembly.


20. Secretary, J&K Services Selection Boards.
21. General Manager, Government Press, Srinagar/Jammu.
22. Private Secretaries to Advisor (K)/(G)/(S)/(KS)/(F) to the Governor.
23. Private Secretary to the Chief Secretary.
24. Private Secretary to Principal Secretary to the Government, Home Department.
25. Private Secretary to Secretary to the Government, General Administration Department.
26. Government Order file/Stock file.

 28.10.19

(Rashid Raina)KAS
Under Secretary to Government
Home Department

Schedule-I to SRO - 941 of 2019 dated 28.10.2019

S. No.	Name of the Post	Number of posts	Pay Band/Scale of the post with Grade pay	Cadre
1	Director Prosecution	-	Level 13-A- 78800-209200	UT
2	Joint Director Prosecution	-	Level 12- 131100-216600	UT
3	Deputy Director Prosecution	-	Level 11- 67700-208700	UT
4	Chief Prosecuting Officer	3	Level 10-A- 56600-179800	UT
5	Sr. Prosecuting Officer	2	Level-8-47600-151100	UT


(Rashid Raina) KAS
Under Secretary to Government
Home Department